

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2756/2016

This the 16<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Mr. Amit, Aged 26 years,  
S/o Shri Braham Prakash,  
R/o H.No.96, Near Post Office,  
Village Singhu, Outer District, Delhi. ... Applicant  
(By Advocate Shri Rajesh Pratap S.Raghubansi)

**VERSUS**

1. Union of India  
Through Secretary,  
Ministry of Home Affairs,  
Govt. of India, New Delhi.
2. Staff Selection Commission  
Through its Chairman, Headquarters  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi-110003.
3. The Regional Director (NR)  
Staff Selection Commission  
Block No.12, CGO Complex,  
New Delhi-110003. ...Respondents.

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

After advancement of some arguments, learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to file fresh O.A. His prayer is accepted. The O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)  
Member (J)  
/kdr/

(Sudhir Kumar)  
Member (A)